

Central Adminisrative Tribunal  
Principal Bench, New Delhi

O.A.No.2053/2002

Hon'ble Shri Shanker Raju, Member(J)

Tuesday, this the 6th day of August, 2002

R.P.Goel  
s/o Lt. Sh. Net Ram  
R/o Type-IV 91  
North West Moti Bagh  
New Delhi. .... Applicant

(By Advocate: Shri Yogesh Sharma)

Vs.

1. Kendriya Vidyalaya Sangathan  
through The Cmmisioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area, Shaheed Jeet Singh Marg  
New Delhi.
2. The Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area, Shaheed Jeet Singh Marg  
New Delhi.
3. The Asstt. Commissioner  
Kendriya Vidyalaya Sangathan(Delhi Region)  
JNU Campus, New Mehrauli Road  
New Delhi.
4. The Education Officer I/C E-III (H.Q.)  
Kendriya Vidyalaya Sangathan  
18, Institutional Area, Shaheed Jeet Singh Marg  
New Delhi.
5. The Principal  
Kendriya Vidyalaya  
Sanik Vihar  
New Delhi - 34.
6. Ms. Radhika Sharma, PGT (Hindi)  
C/o Principal  
Kendriya Vidyalaya  
Sanik Vihar  
New Delhi - 34. .... Respondents

O R D E R (Oral)

By Mr. Shanker Raju, M(J):

Heard the learned counsel.

2. Applicant impugns his transfer to  
K.V.Silchar (Assam) as TGT (Hindi) on revocation of  
suspension. Against this he preferred a detailed  
representation to the respondents which has not been  
considered and disposed of by them.

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3. In this view of the matter, ends of justice would be met if the present OA is disposed of at the admission stage itself by directing the respondents to dispose of the representation dated 28.6.2002 by passing a detailed and speaking order, within a period of two weeks from the date of receipt of a copy of this order. Till then the respondents shall not compel the applicant to join at K.V.Silchar. Ordered accordingly.

4. Let a copy of this order along with a copy of the OA be sent to the respondents.

S. Raju

(Shanker Raju)  
Member(J)

/rau/